

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. CPC 69 of 2001
(GA 518 of 97)

Date of order : 9-1-2003

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. Sathath Khan, Judicial Member

MADAN MCHAN PATRA & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. Samir Ghosh, counsel

For the respondents : Mr. P.K. Arora, counsel

O R D E R

Sathath Khan, J.M.

Ms. S. Banerjee, counsel representing Mr. Samir Ghosh, 1d. counsel for the applicants, submits that the respondents have passed an order on the representation as directed by this Tribunal. She further submits that the applicants have already filed a separate GA challenging the rejection order of the respondents in respect of the representation. Under this circumstances the 1d. counsel for the applicant is not pressing this CPC.

2. Accordingly the CPC is dismissed as not pressed.


MEMBER(J)

in


MEMBER(A)